

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal No.154/252/ND/2018

IN THE MATTER OF:

SC Garments (P) Limited

..PETITIONER

SECTION :

Under Section 252

Order delivered on 19.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -
For the Respondents : -

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter on 13.3.2018. Non-appearance of the petitioner will entail dismissal of the petition for non-prosecution.

List on 13.3.2018.

Surjit
19.2.2018

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(R. VARADHARAJAN)
MEMBER (JUDICIAL)